

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/93/2024 BLAPL/32/2024	NARROTTOM MAJHI VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	KISINDA /86 /2023 S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000684/2023
2	D-BLAPL/39/2024 BLAPL/33/2024	BIJAY @ MANAS DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR SADAR /503 /2021 DISTRICT & SESSIONS JUDGE,KEONJHAR ST/0000012/2022
3	D-BLAPL/159/2024 BLAPL/34/2024	JIBAN BHOI VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BALIANTA P.S. /427 /2023 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0001770/2023
4	D-BLAPL/140/2024 BLAPL/35/2024	SIMANCHAL DHANGDABHUYAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /149 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000107/2023
5	D-BLAPL/186/2024 BLAPL/36/2024	ROHIT KUMAR SINGH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /317 /2023 SPL.JUDGE PATNAGARH(Balangir) Spl/0000044/2023
6	D-BLAPL/142/2024 BLAPL/37/2024	DILEEP KUMAR P VS STATE OF ODISHA	SUSHIL NIMBKAR VS	EOW,BHUBANESWAR /6 /2023 PRESIDING OFFICER,OPID,BERHAMPUR GR/0000001/2023
7	D-BLAPL/187/2024 BLAPL/38/2024	DAMODAR MALLICK@DAMODAR MALLIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /317 /2023 SPL.JUDGE PATNAGARH(Balangir) Spl/0000044/2023
8	D-BLAPL/192/2024 BLAPL/39/2024	NILA @ NILAMANI MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /206 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000828/2023
9	D-BLAPL/229/2024 BLAPL/40/2024	BICKY @ VIBEK PATTNAIK VS STATE OF ODISHA	BIBHU PRASAD DAS VS	TOMANDO /215 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000425/2023
10	D-BLAPL/204/2024 BLAPL/41/2024	NIRMALYA DIGAL VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	/ /0 ADDL.DISTRICT SESSIONS CUM SPL JUDGE 2(A)CC/0000032/2023
11	D-BLAPL/244/2024 BLAPL/42/2024	JUJESTI@JUDHISTIRA MAJHI VS STATE OF ODISHA	GIRISH CHANDRA SAHU VS	KANTABANJI /377 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000098/2023

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12	D-BLAPL/293/2024 BLAPL/43/2024	SUBASISH MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BARBIL /309 /2023 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kend GR/0000920/2023
13	D-BLAPL/250/2024 BLAPL/44/2024	SRABANA KANHAR VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	/ /0 ADDL.DISTRICT SESSIONS CUM SPL JU 2(A)CC/0000023/2023
14	D-BLAPL/201/2024 BLAPL/45/2024	SIDHANTA KANHAR VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	/ /0 ADDL.DISTRICT SESSIONS CUM SPL JU 2(A)CC/0000023/2023
15	D-BLAPL/297/2024 BLAPL/46/2024	TANU SETHI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	JHARSUGUDA /375 /2023 DISTRICT AND SESSIONS JUDGE,JHARS CT/0000140/2023
16	D-BLAPL/311/2024 BLAPL/47/2024	ARUN NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOIPARIGUDA /132 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000059/2023
17	D-BLAPL/206/2024 BLAPL/48/2024	PRASHANTA PUTHAL VS STATE OF ODISHA	GURUPRASAD BEHERA VS	/ /0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000350/2023
18	D-BLAPL/335/2024 BLAPL/49/2024	BRUNDABAN RANA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BALASORE SADAR /323 /2023 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000628/2023
19	D-BLAPL/298/2024 BLAPL/50/2024	PRATAP NAIK VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /338 /2023 J.M.F.C.,BEGUNIA(Khordha ) GR/0001046/2023
20	D-BLAPL/336/2024 BLAPL/51/2024	SUREN NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	KANIHA /206 /2023 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000071/2023
21	D-BLAPL/57/2024 BLAPL/52/2024	LALINDRA SABAR VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	JUNAGARH /224 /2019 ADDL.DISTRICT JUDGE,DHARAMGARH CT/0000064/2019
22	D-BLAPL/401/2024 BLAPL/53/2024	MADAN JUANGA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /242 /2021 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000060/2021
23	D-CONTC/220/2024	MONALISHA DASH	ADV	/ /

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	CONTC/29/2024	VS ARUN SARANGI, I.P.S	VS	() //
24	D-CONTC/361/2024 CONTC/30/2024	BIJAYALAXMI ACHARYA VS ASWATHY S., I.A.S	ADV VS	// () //
25	D-CONTC/368/2024 CONTC/31/2024	SANTOSH KUMAR DAS VS ASWATHY S., I.A.S	ADV VS	// () //
26	D-CONTC/369/2024 CONTC/32/2024	MANMOHAN MALLA VS ASWATHY S., I.A.S	ADV VS	// () //
27	D-CONTC/364/2024 CONTC/33/2024	BABAJI KUMAR VS ASWATHY S., I.A.S	ADV VS	// () //
28	D-CRLMA/357/2024 CRLMA/1/2024	PINTU BUKKA VS STATE OF ODISHA	ADV. VS	//0 PRINCIPAL MAGISTRATE CUM JUV.JUS Juv/000013/2019
29	D-CRLMC/278/2024 CRLMC/17/2024	PRAKASH GANDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BHARATPUR PS /74 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000098/2023
30	D-CRLMP/101/2024 CRLMP/7/2024	PRITI PRAKASH RAY VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	//0 () //
31	D-CRLMP/270/2024 CRLMP/8/2024	KARUNAKAR DASH VS STATE OF ODISHA	RAMAKANTA SAHOO VS	//0 J.M.F.C.(IV),CUTTACK(Cuttack) ICC/0000114/2023
32	D-CRLREV/470/2024 CRLREV/3/2024	SHOVAN KUMAR SAHOO VS PUSPANJALI SWAIN	BIBHU PRASAD MOHANTY VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE CRA/0000060/2023
33	D-GUAP/380/2024 GUAP/1/2024	DHARANIDHARA PRADHAN VS SUDHANSU SEKHAR PRADHAN	LAXMAN PRADHAN VS	// JUDGE, FAMILY COURT, BOUDH(Baudh GUAP/0000004/2023
34	D-RSA/192/2024 RSA/5/2024	FAKIR CHARAN MALLICK VS	DWARIKA PRASAD MOHANTY VS	// A.D.J. SALIPUR(Cuttack)

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35	D-WA/683/2024 WA/2/2024	BIJAY KUMAR MOHAPATRA M/S GIMPEX LTD., CHENNAI VS CHIEF COMMERCIAL MANAGER (FS), E.CO. RAILWAY	RUPESH KUMAR KANUNGO VS	RFA/0000118/2009 // 0 //
36	D-WP(C)/416/2024 WP(C)/229/2024	HARIDAS PAL VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
37	D-WP(C)/193/2024 WP(C)/230/2024	CHANDRAMANI SASMAL VS DIVISIONAL MANAGER, FOOD CORPORATION OF INDIA, BBSR	ULLASH CHANDRA MOHANTY VS	// 0 //
38	D-WP(C)/421/2024 WP(C)/231/2024	BENUDHAR JANA VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
39	D-WP(C)/30/2024 WP(C)/232/2024	DEBENDRANATH MALLICK VS GOVT. OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
40	D-WP(C)/277/2024 WP(C)/233/2024	ARABINDA ROUT VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
41	D-WP(C)/287/2024 WP(C)/234/2024	UPENDRA NAYAK VS DISTRICT AND SESSIONS JUDGE, DHENKANAL	BIREN SANKAR TRIPATHY VS	// 0 //
42	D-WP(C)/185/2024 WP(C)/235/2024	NRUSINGHA CHARAN PARAMGURU VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //
43	D-WP(C)/26/2024 WP(C)/236/2024	PRAFULLA MALLICK VS GOVT. OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
44	D-WP(C)/258/2024 WP(C)/237/2024	NIRANJAN SWAIN VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
45	D-WP(C)/106/2024 WP(C)/238/2024	KRUSHNA CHANDRA GOUDA VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATIO, GANJAM	ASHOK DAS VS	// 0 //

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46	D-WP(C)/267/2024 WP(C)/239/2024	PRADYUMNA KUMAR MOHANTY VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	// 0 //
47	D-WP(C)/622/2024 WP(C)/240/2024	HADUCHARAN MISHRA VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
48	D-WP(C)/692/2024 WP(C)/241/2024	RATAN KUMAR VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
49	D-WP(C)/684/2024 WP(C)/242/2024	MAHESWAR CHOUDHURY VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
50	D-WP(C)/680/2024 WP(C)/243/2024	PURNABASI SAHOO VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
51	D-WP(C)/686/2024 WP(C)/244/2024	BANSIDHAR NAYAK VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
52	D-WP(C)/665/2024 WP(C)/245/2024	DEBAHARI PRADHAN VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
53	D-WP(C)/677/2024 WP(C)/246/2024	NAMITA PRADHAN VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
54	D-WP(C)/667/2024 WP(C)/247/2024	GANTASETHY PRAKASH VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
55	D-WP(C)/668/2024 WP(C)/248/2024	GANTASETHY RAMA RAO VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
56	D-WP(C)/626/2024 WP(C)/249/2024	HRUSHIKESH MEHER VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	// 0 //
57	D-WP(C)/239/2024	CHITTA RANJAN PARIDA	DEBIDUTTA MOHAPATRA	//

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	WP(C)/250/2024	VS STATE OF ODISHA	VS	() //
58	D-WP(C)/25/2024 WP(C)/251/2024	UCO BANK, ROURKELA MAIN BRANCH, SUNDARGARH VS REGIONAL LABOUR COMMISSIONER (CENTRAL), ROURKELA, SUNDARGARH	BIBHUTI BHUSAN SWAIN VS	// ()
59	D-WP(C)/4/2024 WP(C)/252/2024	SIBA MALLIK VS GOVT. OF ODISHA	SATYABRATA MOHANTY VS	// ()
60	D-ABLAPL/319/2024 ABLAPL/54/2024	TOFAN JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIRAKARPUR /342 /2023 ()
61	D-ABLAPL/248/2024 ABLAPL/55/2024	MUNA@ SK. SABIR VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHOUDWAR /628 /2023 ()
62	D-ABLAPL/321/2024 ABLAPL/56/2024	DEEPAK KUMAR ROUTRAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BEGUNIA P.S. /447 /2023 ()
63	D-ABLAPL/253/2024 ABLAPL/57/2024	NABAKISHORE KABI VS STATE OF ODISHA	KALIPA CHARAN NAYAK VS	AUL /238 /2015 ()
64	D-ABLAPL/323/2024 ABLAPL/58/2024	PRAKASH DAS VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BEGUNIA P.S. /446 /2023 ()
65	D-ABLAPL/256/2024 ABLAPL/59/2024	MAHAMMED MAHBOOB HOSSAIN KHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA /305 /2023 ()
66	D-ABLAPL/326/2024 ABLAPL/60/2024	GADADHAR SAMANTARAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BEGUNIA P.S. /445 /2023 ()
67	D-ABLAPL/369/2024 ABLAPL/61/2024	KALYAN KUMAR ROUT @ KALYANI ROUT VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	GOP /513 /2023 ()
68	D-ABLAPL/313/2024 ABLAPL/62/2024	RABINDRA KUMAR SAHU VS	SMRUTI RANJAN ROUT VS	CANTONMENT ROAD /220 /2023 ()

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69	D-ABLAPL/414/2024 ABLAPL/63/2024	STATE OF ODISHA RANJAN MALLIK VS	SURYAKANTA DWIBEDI VS	// BIRMAHARAJPUR /226 /2023 ()
70	D-ABLAPL/418/2024 ABLAPL/64/2024	STATE OF ODISHA RAMESH PRADHAN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// TANGI (KHURDA) /1 /2024 () //